

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/6424/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 3rd August, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/5134 dated 26.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 03.08.2024, along with station leave permission, with the official vehicle, at own cost, from the afternoon of 03.08.2024 till the morning of 05.08.2024.** The Addl. District & Sessions Judge No. 1, Nagaon, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sdb

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/6425/A, dated 3.8.2024

Copy to:

✓ I. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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